Annexure – 8 Name of the corporate debtor: SAV STEELS PRIVATE LIMITED LIMITED; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 22.11.2022

| SI. | Name of | Identifica | Detail | s of claim received | Details of claim admitted | | | | | | Amount | Amount | Amount of | Amoun | Remarks, |
|-----|----------|------------|---------|---------------------|---------------------------|-----------|----------|-----------|---------|----------|-----------|------------|-----------|----------|----------|
| No. | creditor | tion No. | Date of | Amount claimed | Amount of claim | Nature of | Amount | Amount | Whether | % of | of | of any | claim not | t of | if any |
| | | | receipt | | admitted | claim | covered | covered | related | voting | contingen | mutual | admitted | claim | |
| | | | | | | | by | by | party? | share in | t claim | dues, | | under | |
| | | | | | | | security | guarantee | | CoC | | that may | | verifica | |
| | | | | | | | interest | | | | | be set-off | | tion | |
| | | | | | | | NIL | | | | | | | | |

List of operational creditors (Other than Workmen and Employees and Government Dues)